

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL)..... Diary No(s).41037/2023

GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY & ANR. Petitioner(s)

VERSUS

M/S. ADVANCE COMPUSOFT PRIVATE LIMITED & ANR.

Respondent(s)

(IA No. 226651/2023 - CONDONATION OF DELAY IN FILING, IA
No.226656/2023 - EXEMPTION FROM FILING O.T.)

Date : 27-02-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.V. VISWANATHAN
[IN CHAMBER]

For Petitioner(s) Mr. Binay Kumar Das, AOR (N.P.)

For Respondent(s) Mr. Aditya Singh, AOR (N.P.)

UPON hearing the counsel the Court made the following
O R D E R

1. No one appeared even on the second call.
2. Post the matter on 11.03.2024.

(ARJUN BISHT)
COURT MASTER (SH)

(PREETHI T.C.)
COURT MASTER (NSH)